# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE RAJYA SABHA

UNSTARRED QUESTION NO. 1484. TO BE ANSWERED ON FRIDAY, THE 01<sup>ST</sup> AUGUST, 2025.

#### PROMOTION OF BHASKAR PROTAL

#### 1484. SHRI IRANNA KADADI:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the number of startups that have obtained their BHASKAR ID in each State;
- (b) the number of domestic and international collaborations and partnership formed through BHASKAR portal, the details thereof;
- (c) the number of Government schemes and incentives integrated in BHASKAR portal, along with the number of startups which have benefitted from them; and
- (d) the steps taken by Government to promote the idea of BHASKAR portals to those small and micro enterprises located in rural areas of the country?

#### **ANSWER**

### THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

- (a): The Bharat Startup Knowledge Access Registry (BHASKAR) enables collaboration among the entrepreneurial ecosystem including startups. 1,97,932 entities are registered under the 'startup' category on BHASKAR as on 30<sup>th</sup> June 2025. The State/Union Territory (UT) wise details are placed as **Annexure-I**.
- (b) & (c): BHASKAR currently is in pilot phase wherein key features are being tested including peer-to-peer interaction, partnerships, and collaborative engagements, generation of unique personalized identification for stakeholder categories and integration of microsites in place for implementation of various Schemes under Startup India.
  - (d): The Government is undertaking various outreach and awareness measures for BHASKAR across States/UTs to understand the requirement and experience of key user stakeholders including small and micro-enterprises. Such measures, include specific outreach to States/UTs, information sessions in workshops and events, and propagation through various social media platforms. These engagements have been undertaken in collaboration with State Startup Nodal Agencies and other ecosystem partners such as incubators, accelerators, colleges, and universities amongst others.

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#### **ANNEXURE-I**

## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1484 FOR ANSWER ON 01.08.2025

The State/UT-wise number of entities that have selected the 'startup' category during BHASKAR registration and have been issued BHASKAR IDs as on 30<sup>th</sup> June 2025 are as follows:

S.No.	State/UT	Total
1	Andaman and Nicobar Islands	97
2	Andhra Pradesh	3701
3	Arunachal Pradesh	92
4	Assam	2021
5	Bihar	4224
6	Chandigarh	678
7	Chhattisgarh	2116
8	Dadra and Nagar Haveli and Daman and Diu	81
9	Delhi	18972
10	Goa	718
11	Gujarat	17370
12	Haryana	10082
13	Himachal Pradesh	788
14	Jammu and Kashmir	1422
15	Jharkhand	1919
16	Karnataka	20004
17	Kerala	7634
18	Ladakh	25
19	Lakshadweep	5
20	Madhya Pradesh	6552
21	Maharashtra	33845
22	Manipur	236
23	Meghalaya	95
24	Mizoram	61
25	Nagaland	116
26	Odisha	3523
27	Puducherry	211
28	Punjab	2343
29	Rajasthan	7226
30	Sikkim	22
31	Tamil Nadu	13409
32	Telangana	10433
33	Tripura	180
34	Uttar Pradesh	19382
35	Uttarakhand	1742
36	West Bengal	6607
Total		1,97,932

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